

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0002226/2023	GOUTAM JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /567 /2022 () //
2	BLAPL/0002227/2023	MD. SAHAZADA ALAM VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KEONJHAR SADAR /32 /2023 () //
3	BLAPL/0002228/2023	KAN JUDAS VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	/ /0 () //
4	BLAPL/0002229/2023	RAJU KUMAR SAHOO @ TUNA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SECTOR-19 /83 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000148/2022
5	BLAPL/0002230/2023	SK. ANSAR @ KUNA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /452 /2022 () //
6	BLAPL/0002231/2023	AKASH KUMAR MAHARANA @ AKASA KUMAR MAHARANA VS STATE OF ODISHA	SURANKANTA DWIBEDI VS	BALIANTA P.S. /364 /2022 () //
7	BLAPL/0002232/2023	PINTU GOCHHAYAT @ DWARI VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /44 /2022 () //
8	BLAPL/0002233/2023	BUDHESWAR JENA @ BUDHIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
9	BLAPL/0002234/2023	BIKASH DHADA VS STATE OF ODISHA	RAMAKANTA PANDA VS	/ /0 () //
10	BLAPL/0002235/2023	CHANDAN SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BANTALA /9 /2023 () //
11	BLAPL/0002236/2023	DUKHABANDHU MAHANTA @ MUKUNDA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	PANDAPADA /46 /2022 () //

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12	BLAPL/0002237/2023	LINGARAJ BEHERA VS STATE OF ODISHA	MAHES DAS VS	SPL.TASK FORCE /4 /2023 () //
13	BLAPL/0002238/2023	NAGESWAR MALLICK VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// /0 () //
14	BLAPL/0002239/2023	NATA @ NAROTTAM MUNDA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	CHAMPUA /122 /2020 () //
15	BLAPL/0002240/2023	KESABA SAHU VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BUGUDA /64 /2023 () //
16	BLAPL/0002241/2023	PRADEEP SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	BADABAZAR /245 /2020 () //
17	BLAPL/0002242/2023	SANKAR PALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	FATEGARH /188 /2022 () //
18	BLAPL/0002243/2023	TIKARAM MIRDHAN VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	RENGALI /93 /2022 () //
19	BLAPL/0002244/2023	GULSAN BIBI VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	KISHORENAGAR /143 /2022 () //
20	BLAPL/0002245/2023	PANDA @ SANATANA PRADHAN @ SANATAN PADHAN VS STATE OF ODISHA	PANKAJ SARKAR VS	POLASARA PS /69 /2011 () //
21	BLAPL/0002246/2023	PINKINA @ BHOBANA PANDA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BOLAGARH P.S. /29 /2023 () //
22	BLAPL/0002247/2023	SESHADEV BINDHANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /199 /2022 () //
23	BLAPL/0002248/2023	SUDARSHAN GURU	BHABANI SANKAR DAS	K.NUAGOAN /21 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002249/2023	DAMODAR KADRAKA	ABHAYA KUMAR PARIDA	BANDHUGOAN /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002250/2023	BAPUNI @ PRASANT NAYAK @ NAIK	ASHOK SAHOO	BADAMBADI /58 /2017
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002251/2023	SATYA NARAYAN BARIKI	TAPAS KUMAR ACHARYA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002252/2023	P RAMULU RAO	DEBA KUMAR RATH	BHARATPUR PS /28 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002253/2023	JUBEER NAZIR SAYYEED @ JUBEER	SANTOSH KUMAR MAHANTY	G.R.P.S.,BERHAMPUR /59 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002254/2023	NIRMAL BEHERA	RAKESH KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002255/2023	SAGAR @ GHASIRAM KARKARIA	SOUMYA RANJAN DAS	BISSAMCUTTACK /46 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002256/2023	JAGABANDHU BISWAL	AMLAN SHAKTI PAUL	SPL.TASK FORCE /16 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002257/2023	RAJENDRA PRUSTY	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	CMAPL/0000153/2023	MAHESWAR POI	ADV	//
		VS	VS	()
		STATE OF ODISHA		//
34	CMAPL/0000154/2023	RABINDRA NATH BISI	ADV.	//
		VS	VS	()

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35	CMAPL/0000155/2023	STATE OF ODISHA BABAJI CHARAN SWAIN VS BAIJAYANTI MOHANTY	ADV. VS	// // 0 //
36	CMP/0000202/2023	AKULA BEHERA VS PABANI NAYAK	PRATYUSHA NAIDU VS	// 0 //
37	CMP/0000203/2023	ROJALIN DIXIT VS THE AUTHORISED OFFICER, PURI	LALIT KUMAR MAHARANA VS	// 0 //
38	CONTC/0001292/2023	PARESH KUMAR DWIBEDI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
39	CONTC/0001293/2023	PARESH KUMAR DWIBEDI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
40	CONTC/0001294/2023	RAMAKANTA BEHERA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
41	CONTC/0001295/2023	RABINDRA KUMAR ROUT VS DR. KISHORE KUMAR PRUSTY, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KEONJHAR	RASHMI KANTA ACHARYA VS	// 0 //
42	CONTC/0001296/2023	SHYAM PRAKASH ROUT VS STATE OF ORISSA	ADV VS	// 0 //
43	CONTC/0001297/2023	MUNI BHOSAGAR VS STATE OF ORISSA	ADV VS	// 0 //
44	CONTC/0001298/2023	CHIRA KUMAR MOHAPATRA VS DEORANJAN KUMAR SINGH, I.A.S.	ADV VS	// 0 //
45	CONTC/0001299/2023	PAREKESWAR BARICK VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //

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46	CONTC/0001300/2023	RAMESH CHANDRA PRADHAN VS SATYABRATA SAHOO, IAS	ADV. VS	// ()
47	CONTC/0001301/2023	ANANTA KUMAR BEHERA VS ASWATHY S., IAS	ADV. VS	// ()
48	CONTC/0001302/2023	MANDAVELLI VIDYASAGAR VS SANTOSH BALA, IPS	ADV. VS	// ()
49	CONTC/0001303/2023	MANAGING COMMITTEE OF JAYANTI PATNAIK GIRLS HIGH SCHOOL, NAYAGARH VS SURESH MOHAPATRA, CONVENER HIGH POWER COMMITTEE, S AND ME DEPT.	ADV. VS	// ()
50	CONTC/0001304/2023	SK. NIZAM VS STATE OF ODISHA	SADAYA LAXMI PATNAIK VS	// ()
51	CONTC/0001305/2023	RASANANDA BISWAL @ PRASANANDA BISWAL VS K. SUDARSHAN CHAKRAVARTHY, IAS	ADV. VS	// ()
52	CRLA/0000221/2023	SUSANTA KUMAR PADHY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /63 /2015 ()
53	CRLA/0000222/2023	BICHITRA NANDA MAHAPATRA VS NABAKISHORE BEHERA	VS	AIRPORT /208 /2021 ()
54	CRLA/0000223/2023	ANUJA MALLIK VS STATE OF ODISHA	DHANANJAYA NAYAK VS	CUTTACK SADAR /405 /2017 ()
55	CRLA/0000224/2023	RAJU SINGH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RAJGANGPUR /218 /2016 ()
56	CRLMA/0000055/2023	KALPANA NANDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JAGATSINGPUR /635 /2022 ()
57	CRLMA/0000056/2023	DURYODHAN SAMANTARAY	ADV.	/ /0

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		VS	VS	()
58	CRLMC/0001016/2023	STATE OF ODISHA AKHAYA KUMAR SETHY	Soubhagya Kumar Dash	// ADVA /65 /2020
		VS	VS	()
59	CRLMC/0001017/2023	STATE OF ODISHA MANTU @ JAYCHANDRA PRADHAN	Ajaya Kumar Rout	// NILGIRI /280 /2017
		VS	VS	()
60	CRLMC/0001018/2023	STATE OF ODISHA TILOTAMA ROUT	A.K.DASH	// MAHILA PS SAMBALPUR /40 /2009
		VS	VS	()
61	CRLMC/0001019/2023	STATE OF ODISHA PURUSHOTTAM SAHOO	Satyajit Mohapatra	// CUTTACK VIGILANCE /32 /2012
		VS	VS	()
62	CRLMC/0001020/2023	STATE OF ODISHA(VIG.) BIPRA CHARAN BHUYAN	Ramesh Agarwal	// ASKA /416 /2021
		VS	VS	()
63	CRLMC/0001021/2023	STATE OF ODISHA SAMEER KUMAR SAHU	Manoranjan Acharya	// SHERAGADA /83 /2022
		VS	VS	()
64	CRLMC/0001022/2023	STATE OF ODISHA JIBAN JYOTI BEHERA	Manas Kumar Chand	// MANCHESWAR P.S. /441 /2020
		VS	VS	()
65	CRLMC/0001023/2023	STATE OF ODISHA PRADEEP KUMAR@PRADIPA@KOKO SWAIN	Anupam Dash	// CHATRAPUR /65 /2006
		VS	VS	()
66	CRLMC/0001024/2023	STATE OF ODISHA SARBESWAR MALLIK	Susanta Kumar Tripathy	// GOP /39 /2023
		VS	VS	()
67	CRLMC/0001025/2023	STATE OF ODISHA RAM BAHADUR SINGH	Dinesh Kumar Patra	// SONEPUR /67 /2022
		VS	VS	()
68	CRLMC/0001026/2023	STATE OF ODISHA DEMKA MURMU	Manoj Kumar Mohanty-2	// BADAMPAHAD /29 /2022
		VS	VS	()

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69	CRLMC/0001027/2023	STATE OF ODISHA KASTA JAL VS	UDIT RANJAN JENA VS	// TUSRA /16 /2020 ()
70	CRLMC/0001028/2023	STATE OF ODISHA UMAKANTI DAS VS	SUNIL KUMAR PANDA VS	// SAMBALPUR TOWN /437 /2022 ()
71	CRLMC/0001029/2023	STATE OF ODISHA MANJU DAS VS	SUNIL KUMAR PANDA VS	// SAMBALPUR TOWN /473 /2022 ()
72	CRLMC/0001030/2023	STATE OF ODISHA SITANJALI SAMAL VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /37 /2023 ()
73	CRLMC/0001031/2023	STATE OF ODISHA FRANCIS D SILVA VS	DHIRENDRA KUMAR MOHAPATRA VS	// LEPHRIPADA /86 /2014 ()
74	CRLMC/0001032/2023	STATE OF ODISHA NATABAR SAHOO VS	BISHWA RANJAN SAHU VS	// SAMBALPUR VIGILANCE /21 /2002 ()
75	CRLMC/0001033/2023	STATE OF ODISHA(VIG.) ANANTA SAHU VS	JAYANTA KUMAR MAJHI VS	// KHANTAPADA /72 /2021 ()
76	CRLMC/0001034/2023	STATE OF ODISHA PRADIPA KUMAR BHOI VS	KSHIROD K. ROUT VS	// GOP /511 /2021 ()
77	CRLMP/0000390/2023	STATE OF ODISHA SULACHANA JENA VS	SATYAJIT MOHAPATRA VS	// / /0 ()
78	CRLMP/0000391/2023	STATE OF ODISHA DURGAMANI SINGH VS	SATYAJIT MOHAPATRA VS	// / /0 ()
79	CRLMP/0000392/2023	STATE OF ODISHA RESHMA BEHERA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLMP/0000393/2023	SABITA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //
81	CRLMP/0000394/2023	BHUBANANANDA SAHOO @ BHUBANANDA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// () //
82	ITA/0000041/2023	M/S.MAIKAL BREWERIES PVT.LTD. VS JT.COMMISSIONER OF INCOME TAX (OSD), CENTRAL CIRCLE	KSHIROD KUMAR SAHOO VS	// () //
83	JCRLA/0000010/2023	MANOJ KUMAR BEHERA VS STATE OF ODISHA	ADV. VS	JALESWAR /237 /2020 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000180/2020
84	JCRLA/0000011/2023	MANTU@PRAHALLAD NAYAK VS STATE OF ODISHA	ADV. VS	BANSADA /16 /2019 DISTRICT & SESSIONS JUDGE,BHADRAK(Bhadrak) ST/0000090/2019
85	JCRLA/0000012/2023	ERA MADKAMI VS STATE OF ODISHA	ADV. VS	MALKANGIRI /74 /2017 DISTRICT AND SESSIONS JUDGE,MALKANGIRI(Malkangiri) CT/0000086/2017
86	JCRLA/0000013/2023	BISWA BIHARI@BISWA BIHARI SINGH MAJHI VS STATE OF ODISHA	ADV. VS	SINAPALI /172 /2021 DIST.& SESSIONS JUDGE,NAWAPARA(Nuapada) ST/0000081/2021
87	JCRLA/0000014/2023	ANASINGH MAJHI VS STATE OF ODISHA	ADV. VS	KASHIPUR /85 /2020 A.D.J.,RAYGADA(Rayagada) CT/0000047/2020
88	JCRLA/0000015/2023	MOTU@HIRA TANTY VS STATE OF ODISHA	ADV. VS	RAJGANGPUR /78 /2011 A.D.J.,SUNDARGARH(Sundargarh) ST/0000046/2017
89	JCRLA/0000016/2023	SUNIL LAKRA VS STATE OF ODISHA	ADV. VS	RAJGANGPUR /137 /2017 DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh) ST/0000100/2017
90	MACA/0000147/2023	THE NEW INDIA ASSURANCE CO. LTD. VS JYOTSNARANI DEHURY	MAHITOSH SINHA VS	// () //
91	RPFAM/0000059/2023	MAHENDRA SAHU	SAROJ KUMAR JEE	//

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		VS	VS	0
92	RSA/000074/2023	BISHNUPRIYA MOHANTY @ SAHU A. JYOTIRANI @ JYOTIRANI SAHU	RAJIB LOCHAN PATNAIK	//
		VS	VS	0
93	RSA/000075/2023	SANTOSH SAHU SUBODHA KUMAR PATTANAİK	MANAS RANJAN SATPATHY	//
		VS	VS	0
94	RSA/000076/2023	SANATAN PATTANAİK SATYANARAYAN SAHU	SANTOSH KUMAR NANDA	//
		VS	VS	0
95	RVWPET/000052/2023	AKRURA SAHU STATE OF ODISHA	MANOJ KU KHUNTIA,AGA	//
		VS	VS	0
96	RVWPET/000053/2023	PRAMOD KUMAR SATPATHY STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
97	RVWPET/000054/2023	RABINARAYAN NAYAK DIRECTOR OF SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITIES	MANOJ KUMAR KHUNTIA, A.G.A	//
		VS	VS	0
98	TRP(C)/000079/2023	KADAMBINI DASH REENA PANIGRAHI	SUDEEP KUMAR SARANGI	//
		VS	VS	0
99	TRP(C)/000080/2023	ALOK KUMAR PANDA SUSAMA ROUT @ BHANJADEO	HIMANSHU SEKHAR MISHRA	//
		VS	VS	0
100	WA/0000347/2023	SANDIP BHANJADEO MADAN M.SANBAD	DINESH KUMAR MOHANTY	//
		VS	VS	0
101	WA/0000348/2023	PREMANANDA SANBAD STATE OF ODISHA	PRAVAKAR BEHERA, S.C.(TRANSPORT)	//
		VS	VS	0
102	WA/0000349/2023	BINOD KUMAR BARIK M/S.SAI FABRICATION AND BODY BUILDING	MONOMOY BASU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	WA/0000350/2023	ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION STATE OF ODISHA VS	UTTAM KUMAR SAHOO, A.S.C. VS	// // 0
104	WA/0000351/2023	BHAGYADHAR MOHARANA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
105	WA/0000352/2023	RANJIT BISWAL SANANDA MEHER VS	DIGAMBARA MISHRA VS	// // 0
106	WA/0000353/2023	ELECTION OFFICER, ODISHA STATE HANDLOOM, BEANSI, POORAN, JESSORE, CHITRAD. STATE OF ODISHA VS	PRAVAKAR BEHERA, S.C.(TRANSPORT) VS	// // 0
107	WA/0000354/2023	MALAYA PRATAP PANIGRAHI STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // 0
108	WA/0000355/2023	KAILASH CHANDRA ROUT STATE OF ODISHA VS	PRAVAKAR BEHERA, S.C.(TRANSPORT) VS	// // 0
109	WP(C)/0005714/2023	FARMAN KHAN RABINARAYAN SAHOO VS	BIJAY KUMAR BEHERA VS	// // 0
110	WP(C)/0005715/2023	STATE OF ODISHA GAJENDRA BEHERA VS	BIJAY KUMAR BEHERA VS	// // 0
111	WP(C)/0005716/2023	STATE OF ODISHA PADMA CHARAN CHHOTRAY VS	SURYAKANTA DASH VS	// // 0
112	WP(C)/0005717/2023	STATE OF ODISHA ARJUNA MOHAPATRA VS	GHANASHYAM MUDULI VS	// // 0
113	WP(C)/0005718/2023	STATE OF ODISHA RABINDRA NATH BEURA VS	KALPATARU MISHRA VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0005720/2023	PUSPANJALI RAUL VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
115	WP(C)/0005721/2023	JYOTI ASSOCIATES PVT. LTD., KHURDA VS STATE TRANSPORT AUTHORITY, STA ODISHA, CUTTACK	JAYDEEP PAL VS	// 0 //
116	WP(C)/0005722/2023	BIPIN KUMAR MOHANTY VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
117	WP(C)/0005723/2023	PRANABANDHU PANIGRAHI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
118	WP(C)/0005724/2023	JADAB CHANDRA DEHURY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
119	WP(C)/0005725/2023	PITABAS RATHA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
120	WP(C)/0005726/2023	YASOBANTI PATEL VS THE SECY., ADMN. NODAL OFFICER, CLAIMS COMMISSION, BBSR	SUSANTA KUMAR DASH VS	// 0 //
121	WP(C)/0005727/2023	SITAKANTA DAS VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
122	WP(C)/0005728/2023	ATIKI KHAN MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
123	WP(C)/0005729/2023	MANI RANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
124	WP(C)/0005730/2023	SARAT MANJARI DASH VS STATE OF ODISHA	SURYAKANTA JENA VS	// 0 //
125	WP(C)/0005731/2023	RAMA SAHU	RANJIT SAMAL	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0005732/2023	PRAVAKAR MISHRA	SURYAKANTA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0005733/2023	ANANDA HATI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0005734/2023	LAXMIDHAR BEHERA	SURYAKANTA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0005735/2023	CHANDRAMA DANSANA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0005736/2023	JIBARDHAN PADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0005737/2023	BHASKAR CHANDRA NAYAK	SURYAKANTA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0005738/2023	GAJAPATI DANSANA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0005739/2023	SATYANANDA KHAMARI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0005740/2023	BASANTA KUMAR MANGARAJ	SURYAKANTA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0005741/2023	KALPANA KUMARI RATH	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0005742/2023	CHINMAYEE MISHRA	RANJIT SAMAL	//
		VS	VS	0

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137	WP(C)/0005743/2023	STATE OF ODISHA BASANTA KUMAR MISHRA VS	SURYAKANTA JENA VS	// // ()
138	WP(C)/0005744/2023	STATE OF ODISHA GAJENDRA DASH VS	RANJIT SAMAL VS	// // ()
139	WP(C)/0005745/2023	STATE OF ODISHA GOPESHWARI NAYAK VS	RANJIT SAMAL VS	// // ()
140	WP(C)/0005746/2023	STATE OF ODISHA LOKANATH SINGH VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
141	WP(C)/0005747/2023	STATE OF ODISHA RAJ KUMARI PANIGRAHI VS	RANJIT SAMAL VS	// // ()
142	WP(C)/0005748/2023	STATE OF ODISHA MANU BHOI VS	MANORANJAN PADHI VS	// // ()
143	WP(C)/0005749/2023	STATE OF ODISHA M/S BANSAL INFRA PROJECTS PVT. LTD.,BOLANGIRACHYUTANANDA PATTANAIAK VS	VS	// // ()
144	WP(C)/0005750/2023	STATE OF ODISHA M/S BANSAL INFRA PROJECTS PVT. LTD.,BOLANGIRACHYUTANANDA PATTANAIAK VS	VS	// // ()
145	WP(C)/0005751/2023	STATE OF ODISHA BABAJI CHARAN SWAIN VS	MANAS PATI VS	// // ()
146	WP(C)/0005752/2023	STATE OF ODISHA M/S BANSAL INFRA PROJECTS PVT. LTD.,BOLANGIRACHYUTANANDA PATTANAIAK VS	VS	// // ()
147	WP(C)/0005753/2023	STATE OF ODISHA SUDHIR KUMAR SAHOO VS	SASWATI MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0005754/2023	M/S BANSAL INFRA PROJECTS PVT. LTD.,BOLANGIRACHYUTANANDA PATTANAİK VS STATE OF ODISHA	VS	// 0 //
149	WP(C)/0005755/2023	BHARAT CHANDRA DASBABU VS STATE OF ODISHA	SIDHESWAR MALLİK VS	// 0 //
150	WP(C)/0005756/2023	NIRUPAMA SAHOO VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
151	WP(C)/0005757/2023	SUMITA MOHAPATRA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
152	WP(C)/0005758/2023	SUKANTA KUMAR PARIDA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
153	WP(C)/0005759/2023	MD. QAISER UZZAMAN VS STATE OF ODISHA	BUDHADEV ROURTRAY VS	// 0 //
154	WP(C)/0005760/2023	NANDALAL SETH VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
155	WP(C)/0005761/2023	SATYANARAYAN DEEP VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
156	WP(C)/0005762/2023	JASHOBANTI BAG VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
157	WP(C)/0005763/2023	KRUSHNA CHANDRA SANDH VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
158	WP(C)/0005764/2023	BHAKTA RAM SAHU VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
159	WP(C)/0005765/2023	ANANTA CHARAN MISHRA	LALIT SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0005766/2023	RAGHUNATH SAHOO	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0005767/2023	WELFARE ACTION FOR RURAL DEVELOPMENT(WAR) BISHANKAR SAHOO		//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0005768/2023	CHANDAN KUMAR MOHAPATRA	RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0005769/2023	DR. PRAMOD KUMAR ACHARYA	SMARAK PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0005770/2023	TRINATH PRADHANI	JATESWAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0005771/2023	DAMODAR SAHU	JATESWAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0005772/2023	CH. DURGAMADHAV PRUSTY	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0005773/2023	JANARDAN NAYAK	JAJATI KISHORE MOHANTY	//
		VS	VS	0
		UNION BANK OF INDIA, BBSR		//
168	WP(C)/0005774/2023	DILLIP KUMAR NAYAK @ DEELIP NAYAK	BRUNDBAN ROUT	//
		VS	VS	0
		STATE OF ORISSA		//
169	WP(C)/0005775/2023	BALAKRUSHNA SWAIN	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0005776/2023	KALI PRASAD MALLICK	SANJIB MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0005777/2023	CHAKRADHARA MALLICK RASANANDA PANDA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// // 0 //
172	WP(C)/0005778/2023	LABA GOUDA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
173	WP(C)/0005779/2023	TARUN CHOUDHURY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
174	WP(C)/0005780/2023	ABDUL SAJID VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
175	WP(C)/0005781/2023	SAMARENDRA DHAL VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
176	WP(C)/0005782/2023	PRABHAT PAIKARAY VS R.T.O., BBSR 1	KHIROD CHANDRA MAJHI VS	// 0 //
177	WP(C)/0005783/2023	MAHESWAR NAIK VS STATE OF ODISHA	LALIT MOHAN NANDA VS	// 0 //
178	WP(C)/0005784/2023	JATAN KUMAR PRADHAN VS R.T.O., TALCHER	KHIROD CHANDRA MAJHI VS	// 0 //
179	WP(C)/0005785/2023	ALOK KUMAR SWAIN VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
180	WP(C)/0005786/2023	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
181	WP(C)/0005787/2023	NIRMALA RAY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0005788/2023	BHAGABAT BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
183	WP(C)/0005789/2023	AKSHAYA KUMAR SAHU VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
184	WP(C)/0005790/2023	ALEKHA CHARAN BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
185	WP(C)/0005791/2023	NIRANJAN BARIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
186	WP(C)/0005792/2023	KASTURI BEHERA VS RINA NAIK	ASHOK KUMAR SWAIN 1 VS	// 0 //
187	WP(C)/0005793/2023	GOLEKHA PRASAD PARIDA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
188	WP(C)/0005794/2023	GEETA PANIGRAHI VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	// 0 //
189	WP(C)/0005795/2023	SABITA DEI VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
190	WP(C)/0005796/2023	BINAY CHANDRA MAHAPATRA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
191	WP(C)/0005797/2023	ASHISH KUMAR SWAIN VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
192	WP(C)/0005798/2023	MD. SAMS TABREZ VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
193	WP(C)/0005799/2023	GEETA RANI DAS	BHABANI SHANKAR DASPARIDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0005800/2023	AO, FEDERAL BANK LTD., KOLKATA DIGAMBAR PUJHARI @ GOND	PRATAP KUMAR BEHERA	//
		VS	VS	0
195	WP(C)/0005801/2023	STATE OF ODISHA BHUPENDRA PUJHARI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
196	WP(C)/0005802/2023	STATE OF ODISHA SAUDAMINI PRADHAN	SABYASACHI MISHRA	//
		VS	VS	0
197	WP(C)/0005803/2023	STATE OF ODISHA SACHINDRA NARAYAN SARANGI	PRASANTA KUMAR NANDA	//
		VS	VS	0
198	WP(C)/0005804/2023	STATE OF ODISHA BISWANATH SAHOO	PRASANTA KUMAR NANDA	//
		VS	VS	0
199	WP(C)/0005805/2023	STATE OF ODISHA JAYA KRISHNA RATH	PRASANTA KUMAR NANDA	//
		VS	VS	0
200	WP(C)/0005806/2023	STATE OF ODISHA JADUNATH BISWAL	PRASANTA KUMAR NANDA	//
		VS	VS	0
201	WP(C)/0005807/2023	STATE OF ODISHA M/S PRASANNA KUMAR TRIPATHY, NAYAGARH	BHABANI PRASAD MOHANTY	//
		VS	VS	0
202	WP(C)/0005808/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK M/S NARENDRA KUMAR NAYAK, KORAPUT	BHABANI PRASAD MOHANTY	//
		VS	VS	0
203	WP(C)/0005809/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA ADIKANDA DAS	PRASANTA KUMAR NANDA	//
		VS	VS	0
204	WP(C)/0005810/2023	STATE OF ODISHA PINAKI RANJAN BISWAS	PRASANTA KUMAR NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0005811/2023	STATE OF ODISHA RADHAKRISHNA NAYAK VS	PRASANTA KUMAR NANDA VS	// // ()
206	WP(C)/0005812/2023	STATE OF ODISHA KAILASH CHANDRA NAYAK VS	PRASANTA KUMAR NANDA VS	// // ()
207	WP(C)/0005813/2023	STATE OF ODISHA GOPINATH SOREN VS	PRASANTA KUMAR NANDA VS	// // ()
208	WP(C)/0005814/2023	STATE OF ODISHA NABAGHANA BARIK VS	SADASIVA PATRA 1 VS	// // ()
209	WP(C)/0005815/2023	STATE OF ODISHA AMARNATH SAHOO VS	PRASANTA KUMAR NANDA VS	// // ()
210	WP(C)/0005816/2023	STATE OF ODISHA BHARATI DEI VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
211	WP(C)/0005817/2023	STATE OF ODISHA GAJENDRA NATH SETHY VS	PRASANTA KUMAR NANDA VS	// // ()
212	WP(C)/0005818/2023	STATE OF ODISHA MEETA SAHOO VS	PRASANTA KUMAR NANDA VS	// // ()
213	WP(C)/0005819/2023	STATE OF ODISHA M/S BANSAL INFRA PROJECTS PVT. LTD., BOLANGIR VS	ACHYUTANANDA PATTANAIAK VS	// // ()
214	WP(C)/0005820/2023	STATE OF ODISHA SHYAMALI UDGATA VS	PRASANTA KUMAR NANDA VS	// // ()
215	WP(C)/0005821/2023	STATE OF ODISHA M/S BANSAL INFRA PROJECTS PVT. LTD., BOLANGIR VS	ACHYUTANANDA PATTANAIAK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0005822/2023	SAYED MUSARAF ALI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
217	WP(C)/0005823/2023	M/S BANSAL INFRA PROJECTS PVT. LTD., BOLANGIR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
218	WP(C)/0005824/2023	PRASHANT KUMAR PARIDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
219	WP(C)/0005825/2023	RAJKISORE PATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
220	WP(C)/0005826/2023	SARITA GUPTA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
221	WP(C)/0005827/2023	DEODHARI LAL DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
222	WP(C)/0005828/2023	SIMANCHALA PADHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
223	WP(C)/0005829/2023	PRABHAT KUMAR MAHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
224	WP(C)/0005830/2023	GAURANG NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
225	WP(C)/0005831/2023	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
226	WP(C)/0005832/2023	MRUTYUNJAY MAHARATHY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
227	WP(C)/0005833/2023	SIBA KUMAR ACHARYA	PRASANTA KUMAR NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0005834/2023	PRANAYA KISOR NAYAK	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0005835/2023	AJITA PRASANNA MOHAPATRA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0005836/2023	UGRESAN MEHER	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0005837/2023	SANTILATA JENA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0005838/2023	UDAYANATH MUKUT	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0005839/2023	RATNABIBHUSAN ROUT	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0005840/2023	JUDHISTHIRA SETHI	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0005841/2023	KUSHA CHANDRA PATRA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0005842/2023	HIMANSHU SHEKHAR SAMANTRAY	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0005843/2023	BHARATI SAHANI	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0005844/2023	SUDHIR CHANDRA MALLIK	PRASANTA KUMAR NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0005845/2023	STATE OF ODISHA JYOTSNAMAYEE BEHERA VS	PRASANTA KUMAR NANDA VS	// // ()
240	WP(C)/0005846/2023	STATE OF ODISHA SADANANDA MISHRA VS	PRASANTA KUMAR NANDA VS	// // ()
241	WP(C)/0005847/2023	STATE OF ODISHA DEVIPRASAD MOHAPATRA VS	PRASANTA KUMAR NANDA VS	// // ()
242	WP(C)/0005848/2023	STATE OF ODISHA SURESH CHANDRA MAHAPATRA VS	PRASANTA KUMAR NANDA VS	// // ()
243	WP(C)/0005849/2023	STATE OF ODISHA SALILA BIHARI DAS VS	PRASANTA KUMAR NANDA VS	// // ()
244	WP(C)/0005850/2023	STATE OF ODISHA NIRMAL KUMAR MOHAPATRA VS	PRASANTA KUMAR NANDA VS	// // ()
245	WP(C)/0005851/2023	STATE OF ODISHA NITYANANDA SWAIN VS	BUDHIRAM DAS VS	// // ()
246	WP(C)/0005852/2023	STATE OF ODISHA ROBIN CHAND NAYAK VS	PRASANTA KUMAR NANDA VS	// // ()
247	WP(C)/0005853/2023	STATE OF ODISHA SURENDRA BARIK VS	PRASANTA KUMAR NANDA VS	// // ()
248	WP(C)/0005854/2023	STATE OF ODISHA RAJAKISHORE SAHU VS	PRASANTA KUMAR NANDA VS	// // ()
249	WP(C)/0005855/2023	STATE OF ODISHA MOHAN CHARAN SETHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0005856/2023	PRABHATA @ PRAHALADA CHARAN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
251	WP(C)/0005857/2023	M/S TRIMURTY TEXTILES, BERHAMPUR VS THE COMMNR., COMMERCIAL TAX AND GST, ODISHA, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
252	WP(C)/0005858/2023	SUBASH CHANDRA MISHRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
253	WP(C)/0005859/2023	SABITARANI MISHRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
254	WP(C)/0005860/2023	DHIRENDRA KUMAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
255	WP(C)/0005861/2023	DURYODHAN SENAPATI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
256	WP(C)/0005862/2023	SUDHA MAYEE RATH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
257	WP(C)/0005863/2023	BANSIDHAR MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
258	WP(C)/0005864/2023	GAURI SANKAR PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
259	WP(C)/0005865/2023	BAIDHAR DASH VS THE CEO, TPCODL, KHURDA	AKSHAYA KUMAR PANDEY VS	// 0 //
260	WP(C)/0005866/2023	DEBARAJ MALLICK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
261	WP(C)/0005867/2023	SRIKANT MISHRA	PRASANTA KUMAR NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0005868/2023	SUSHANTA KUMAR MOHANTY	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0005869/2023	AMOD KUMAR ACHARYA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0005870/2023	SK. MASUD	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0005871/2023	PRAMILA SAHU	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0005872/2023	BIKALA BARIK	JYOTSNARANI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0005873/2023	PREMANANDA DAS	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0005874/2023	JANGYASEN ROUT	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0005875/2023	SARAT BARAL	MANAS RANJAN BADAJENA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0005876/2023	SOUDAMINI TRIPATHY	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0005877/2023	BIPIN BIHARI MISHRA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0005878/2023	SAMBHU PRASAD DIP	PRAFULLA KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0005879/2023	STATE OF ODISHA AMRITANSHU PRADHAN VS	DURGESH NARAYAN RATH VS	// // ()
274	WP(C)/0005880/2023	ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BBSR DEVI NIVEDITA VS	PRAFULLA KUMAR RATH VS	// // ()
275	WP(C)/0005881/2023	STATE OF ODISHA BIBHUTI BHUSAN JENA VS	LAXMI KANTA MOHANTY VS	// // ()
276	WP(C)/0005882/2023	STATE OF ODISHA BHABANI PRASAD DASH VS	PRASANTA KUMAR NANDA VS	// // ()
277	WP(C)/0005883/2023	STATE OF ODISHA JAGADISH PRASAD PATTANAİK VS	LAXMI KANTA MOHANTY VS	// // ()
278	WP(C)/0005884/2023	STATE OF ODISHA BAISHNAB CHARAN MAHAPATRA VS	PRASANTA KUMAR NANDA VS	// // ()
279	WP(C)/0005885/2023	STATE OF ODISHA DUTYA NANDA BEHERA VS	DEBABRATA RATH VS	// // ()
280	WP(C)/0005886/2023	STATE OF ODISHA CHITRADA INDUSTRIAL TRAINING CENTRE, MAYURBHANJ VS	PRASANTA KUMAR NANDA VS	// // ()
281	WP(C)/0005887/2023	TATA POWER NORTHERN ODISHA DISTRIBUTION LTD, MAYURBHANJ SUBASH CHANDRA RAYASAMANTA VS	PRASANTA KUMAR NANDA VS	// // ()
282	WP(C)/0005888/2023	STATE OF ODISHA KEDARESWAR BEHERA VS	PRASANTA KUMAR NANDA VS	// // ()
283	WP(C)/0005889/2023	STATE OF ODISHA BASUDEB PATRA VS	PRASANTA KUMAR SATAPATHY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0005890/2023	MEENA PATTNAIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
285	WP(C)/0005891/2023	PRADEEPTA SARANGI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
286	WP(C)/0005892/2023	NILAMANI BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
287	WP(C)/0005893/2023	MAKAR DHWAJA DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
288	WP(C)/0005894/2023	RAJA KISHORE PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
289	WP(C)/0005895/2023	DURYODHAN MANGARAJ VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
290	WP(C)/0005896/2023	PRASANTA KUMAR PRAHARAJ VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
291	WP(C)/0005897/2023	SUSANDHYARANI DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
292	WP(C)/0005898/2023	SUJATA BALA DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
293	WP(C)/0005899/2023	JYOSTNA RANI MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
294	WP(C)/0005900/2023	SUDARSAN PANDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
295	WP(C)/0005901/2023	PRAMODINI MISHRA	GOPAL KRUSHNA NANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0005902/2023	STATE OF ODISHA PRASANTA KUMAR SAHOO	SANJIB KUMAR RATH	//
		VS	VS	0
297	WP(C)/0005903/2023	STATE OF ODISHA JAGANNATH ORAM	SANKAR PRASAD PANI	//
		VS	VS	0
298	WP(C)/0005904/2023	UNION OF INDIA SUVASH CHANDRA HARICHANDAN	GOPAL KRUSHNA NANDA	//
		VS	VS	0
299	WP(C)/0005905/2023	STATE OF ODISHA JAGANNATH ORAM	SANKAR PRASAD PANI	//
		VS	VS	0
300	WP(C)/0005906/2023	UNION OF INDIA ASWINI KUMAR DASH	DILIP KUMAR SAHU	//
		VS	VS	0
301	WP(C)/0005907/2023	STATE OF ODISHA KISHORI CHANDRA NAIK	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
302	WP(C)/0005908/2023	STATE OF ODISHA ROHINI PATRA	JATESWAR NAYAK	//
		VS	VS	0
303	WP(C)/0005909/2023	STATE OF ODISHA ROYAL EDUCATIONAL AND RESEARCH SOCIETY, BERHAMPUR	BERHAMPUR	//
		VS	VS	0
304	WP(C)/0005910/2023	THE PHARMACY COUNCIL OF INDIA NBCC CENTRE, NEW DELHI DHARAMA PRADHAN	RANJIT SAMAL	//
		VS	VS	0
305	WP(C)/0005911/2023	STATE OF ORISSA KUNTA ESWAR RAO	RABINDRANATH PRUSTY	//
		VS	VS	0
306	WP(C)/0005912/2023	AO, PUNJAB NATIONAL BANK, SAMBALPUR KRUSHNA CHANDRA SAHOO	B. MUDULI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WPCRL/000025/2023	STATE OF ODISHA SK.SAFIRUDDIN VS	RAJEET ROY VS	// / /0 ()
308	ABLAPL/0002024/2023	STATE OF ODISHA DIPU @ DEEPAK KUMAR JENA VS	BIPIN KUMAR NAYAK VS	// SEA BEACH /27 /2023 ()
309	ABLAPL/0002025/2023	STATE OF ODISHA DEEPAK MALLICK VS	ANUGRAHA NARAYAN SAMANTARAY VS	// MARINE PS AT PARADIP /7 /2023 ()
310	ABLAPL/0002026/2023	STATE OF ODISHA NAKULA SAHOO @ JYOTI SANKAR SAHOO VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /91 /2023 ()
311	ABLAPL/0002027/2023	STATE OF ODISHA LAXMIKANTA BARIK VS	SK. ZAFARULLA VS	// BASTA /270 /2022 ()
312	ABLAPL/0002028/2023	STATE OF ODISHA RATIKANTA @ RATIKANT DHAL VS	SK. ZAFARULLA VS	// BASTA /341 /2022 ()
313	ABLAPL/0002029/2023	STATE OF ODISHA JUMAR KUMAR MOHAPATRA VS	SOUBHAGYA SWAIN VS	// KUJANGA /90 /2023 ()
314	ABLAPL/0002030/2023	STATE OF ODISHA BHARATI LENKA VS	DEEPAK KU SAHOO VS	// MARKAT NAGAR /27 /2023 ()
315	ABLAPL/0002031/2023	STATE OF ODISHA SHIBA SAHOO VS	RAJALAXMI BISWAL VS	// COLLIERY /102 /2023 ()
316	ABLAPL/0002032/2023	STATE OF ODISHA TIKEI BEHERA VS	CHIRANJIB ROUT VS	// COLLIERY /100 /2023 ()
317	ABLAPL/0002033/2023	STATE OF ODISHA CHAPALA ROUT VS	DEEPAK KU SAHOO VS	// PATKURA /148 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :23/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0002034/2023	AKASH MOHANTY VS STATE OF ODISHA	BISMAY STALIN VS	BALIKUDA /133 /2022 () //
319	ABLAPL/0002035/2023	UMAKANTA MOHANTY VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	PURI SADAR /29 /2023 () //
320	ABLAPL/0002036/2023	LAKHMAN MALLIK @ LAXMAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /73 /2023 () //
321	ABLAPL/0002037/2023	SK.KABIR @ SK.SAMIM VS STATE OF OADISHA	GOPAL PRASAD LAL VS	DHANUPALI /53 /2023 () //
322	ABLAPL/0002038/2023	BAMADEV SWAIN @ BABUNA SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	DHAULI PS /218 /2022 () //
323	ABLAPL/0002039/2023	NIGAMANANDA SAHOO VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH TOWN /22 /2023 () //
324	ABLAPL/0002040/2023	SUDHANSU SEKHAR DAS VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH TOWN /38 /2023 () //
325	ABLAPL/0002041/2023	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	DEOGARH /122 /2023 () //
326	ABLAPL/0002042/2023	SIKENDAR BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BOLANI /69 /2022 () //
327	ABLAPL/0002043/2023	KSHIROD CHANDRA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NAYAKOT /17 /2023 () //
328	ABLAPL/0002044/2023	DEBABRATA DAS VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	MANGALPUR /49 /2023 () //
329	ABLAPL/0002045/2023	SANTOSH KUMAR MISHRA	DHANANJAYA NAYAK	/ /0

ORISSA HIGH COURT**FILING REPORT AS ON :23/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0002046/2023	SUMITRA SUR @ SUMEETA SUR	PRAVASH CHANDRA JENA	KAMARDA /23 /2023
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0002047/2023	HAPPY PARIDA @ ASIS KUMAR PARIDA	BISWARANJAN DALAI	CUTTACK SADAR /25 /2023
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0002048/2023	PADMACHARAN SAMANTARAY	AMLAN SHAKTI PAUL	BEGUNIA P.S. /50 /2023
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0002049/2023	SUSANTA SAHU	JITENDRA SAMANTARAY	COLLIERY /102 /2023
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0002050/2023	SRINIBASH SAHOO	SANJIT MISHRA	PURI SADAR /320 /2022
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0002051/2023	SISIR KUMAR MISHRA	DINESH KUMAR MOHANTY	BANAPUR P.S. /70 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :23/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2023 RFA/126/2004	PURUSOTTAM SINGH-MP	M/S.UMESH CH.BEHURA
2	23/2023 JCRLA/26/2021	SUKUTA@PRADEEP MALIK-MP	MR. CHITTA RANJAN SAHU
3	57/2023 CMAPL/155/2023	BABAJI CHARAN SWAIN-MP	ADV.
4	61/2023 ITA/41/2023	M/S.MAIKAL BREWERIES PVT.LTD.-MP	KSHIROD KUMAR SAHOO
5	62/2023 ITA/37/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C. (INCOME TAX)
6	62/2023 CONTC/6864/2022	PRAFULLA KUMAR MALLIK-MP	M/S.TUSARKANTA NAYAK
7	63/2023 CONTC/6834/2022	B.LILLESWAR RAO-MP	M/S. TUSAR KANTA NAYAK
8	63/2023 ITA/37/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C. (INCOME TAX)
9	64/2023 CONTC/8020/2022	ASHOK KUMAR KHUNTIA-MP	
10	64/2023 ITA/36/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C (I.T)
11	65/2023 ITA/36/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C (I.T)
12	65/2023 RVWPET/52/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,AGA
13	66/2023 RVWPET/53/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
14	67/2023 RVWPET/54/2023	DIRECTOR OF SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITIES-MP	MANOJ KUMAR KHUNTIA,A.G.A
15	72/2023 CRLMP/121/2023	RAJDHANI BUS OWNERS ASSOCIATION, BBSR-MP	
16	73/2023 CRLMP/121/2023	RAJDHANI BUS OWNERS ASSOCIATION, BBSR-MP	
17	75/2023 CRLMP/394/2023	BHUBANANANDA SAHOO @ BHUBANANDA SAHOO-MP	ACHYUTANANDA PATTANAIK
18	94/2023 TRP(C)/79/2023	REENA PANIGRAHI-MP	SUDEEP KUMAR SARANGI
19	95/2023 TRP(C)/80/2023	SUSAMA ROUT @ BHANJADEO-MP	HIMANSHU SEKHAR MISHRA
20	96/2023 TRP(C)/443/2022	CHANDNI @ CHANDINI KHATOON-MP	MD. GOLAM MADANI
21	139/2023 CRLREV/496/2021	MANGALU GOPE@MANGULU GOPE-MP	RAMAKANTA PRADHAN
22	156/2023 FAO/82/2023	BAKSI SINGH-MP	DEBASISH PATNAIK
23	180/2023 RSA/455/2007	MAHESWAR MOHANTY-MP	MR.S.P.RAJU
24	181/2023 RSA/455/2007	MAHESWAR MOHANTY-MP	MR.S.P.RAJU
25	182/2023 RSA/74/2023	A. JYOTIRANI @ JYOTIRANI SAHU-MP	RAJIB LOCHAN PATTNAIK
26	183/2023	A. JYOTIRANI @ JYOTIRANI SAHU-MP	RAJIB LOCHAN PATTNAIK

27	RSA/74/2023 196/2023 CMP/202/2023	AKULA BEHERA-MP	PRATYUSHA NAIDU
28	197/2023 CMP/203/2023	ROJALIN DIXIT-MP	LALIT KUMAR MAHARANA
29	198/2023 CMP/189/2023	LIPSA PADHI @ HOTA-MP	ABHILASH MISHRA
30	267/2023 MACA/129/2023	THE MANAGER, T.P. CELL, M/S. NATIONAL INSURANCE CO. LTD.-MP	CHITESH KUMAR MISHRA
31	268/2023 MACA/129/2023	THE MANAGER, T.P. CELL, M/S. NATIONAL INSURANCE CO. LTD.-MP	CHITESH KUMAR MISHRA
32	269/2023 MACA/69/2023	PRATIMA KUMARI MOHAPATRA-MP	SAMBEET PATTANAYAK
33	270/2023 MACA/147/2023	THE NEW INDIA ASSURANCE CO. LTD.-MP	MAHITOSH SINHA
34	325/2023 BLAPL/13132/2022	MAMTAZ KHAN-MP	AMULYA RATNA PANDA
35	326/2023 BLAPL/2229/2023	RAJU KUMAR SAHOO @ TUNA-MP	BIBHU PRASAD MOHANTY
36	327/2023 BLAPL/12795/2022	SHYAM SUNDAR PATEL-MP	BINI MISHRA
37	328/2023 BLAPL/4291/2022	SUJAN BEPARI @ SUJAN CHANDRA BEPARI-MP	RAJIB LOCHAN PATTNAIK
38	329/2023 BLAPL/11027/2022	DIPU @ DEEPAK KU. NAYAK @ NAIK-MP	
39	454/2023 ABLAPL/14908/2022	PRAFULLA BEHERA @ RANJAN BEHERA-MP	
40	455/2023 ABLAPL/11810/2022	AKASH BARIK-MP	
41	456/2023 ABLAPL/11211/2022	AKHAYA KU. NAMDEV @ DILLA-MP	
42	457/2023 ABLAPL/802/2023	AKSHAYA KUMAR PARIDA-MP	
43	458/2023 ABLAPL/15346/2022	BISWAJIT PAIKRAY-MP	
44	459/2023 ABLAPL/1582/2023	KAMALAKANTA PATTNAIK-MP	RAVI SHANKAR SAMAL
45	460/2023 ABLAPL/4893/2022	PANCHANAN PALEI-MP	
46	461/2023 ABLAPL/7574/2022	SUBRAT KARMI @ SUBRAT KUMAR KARMI-MP	MANOJ KUMAR AGRAWALLA
47	462/2023 ABLAPL/286/2023	SURESH CHANDRA TRIPATHY-MP	
48	464/2023 CRLA/221/2023	SUSANTA KUMAR PADHY-MP	BIRAJA PRASANNA DAS
49	465/2023 CRLA/221/2023	SUSANTA KUMAR PADHY-MP	BIRAJA PRASANNA DAS
50	466/2023 CRLA/1040/2022	LAXMAN SAHU-MP	ASWINI KUMAR DASH
51	467/2023 CRLA/54/2018	GANESH BANCHHAR-MP	M/S.AMAR KUMAR MOHANTY
52	468/2023 CRLA/372/2018	MANINI SAHU-MP	PANCHANAN PANIGRAHI,M/S.SAHASRANSU SOURAV
53	469/2023 CRLA/236/2018	RAMA CHANDRA SWAIN-MP	M/S.B.SAHOO
54	470/2023 CRLA/218/2023	SIBARAM PRADHAN-MP	MANAS RANJAN MOHAPATRA
55	471/2023 CRLA/223/2023	ANUJA MALLIK-MP	DHANANJAYA NAYAK
56	708/2023 CRLMC/1018/2023	TILOTAMA ROUT-MP	A.K.DASH
57	709/2023 CRLMC/969/2023	DHRUBANANDA NAYAK-MP	MANA MOHAN PATTANAIAK

58	710/2023 CRLMC/1019/2023	PURUSHOTTAM SAHOO-MP	SATYAJIT MOHAPATRA
59	711/2023 CRLMC/1021/2023	SAMEER KUMAR SAHU-MP	MANORANJAN ACHARYA
60	712/2023 CRLMC/1022/2023	JIBAN JYOTI BEHERA-MP	MANAS KUMAR CHAND
61	713/2023 CRLMC/737/2023	SANDIPANI MISHRA-MP	KABIRAJ PRADHAN
62	714/2023 CRLMC/1023/2023	PRADEEP KUMAR@PRADIPA@KOKO SWAIN-MP	ANUPAM DASH
63	715/2023 CRLMC/1025/2023	RAM BAHADUR SINGH-MP	DINESH KUMAR PATRA
64	716/2023 CRLMC/1026/2023	DEMKA MURMU-MP	MANOJ KUMAR MOHANTY
65	717/2023 CRLMC/1027/2023	KASTA JAL-MP	UDIT RANJAN JENA
66	718/2023 CRLMC/979/2023	PUSPALATA MALLIK-MP	KSHIROD KUMAR ROUT
67	719/2023 CRLMC/1028/2023	UMAKANTI DAS-MP	SUNIL KUMAR PANDA
68	720/2023 CRLMC/1029/2023	MANJU DAS-MP	SUNIL KUMAR PANDA
69	721/2023 CRLMC/1030/2023	SITANJALI SAMAL-MP	TUKUNA KUMAR MISHRA
70	722/2023 CRLMC/4076/2022	SUDARSAN DAS-MP	
71	883/2023 WA/348/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
72	884/2023 WA/348/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
73	885/2023 WA/348/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
74	886/2023 WA/220/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
75	887/2023 WA/349/2023	M/S.SAI FABRICATION AND BODY BUILDING-MP	MONOMOY BASU
76	888/2023 WA/349/2023	M/S.SAI FABRICATION AND BODY BUILDING-MP	MONOMOY BASU
77	889/2023 WA/352/2023	SANANDA MEHER-MP	DIGAMBARA MISHRA
78	890/2023 WA/351/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
79	891/2023 WA/351/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
80	892/2023 WA/351/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
81	893/2023 WA/350/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
82	894/2023 WA/350/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
83	895/2023 WA/353/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
84	896/2023 WA/353/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
85	897/2023 WA/353/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
86	898/2023 WA/354/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
87	899/2023 WA/354/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
88	900/2023 WA/354/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
89	901/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)

90	WA/355/2023 902/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
91	WA/355/2023 903/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
92	WA/355/2023 2522/2023	RABINDRANATH PANDA-MP	
93	WP(C)/31171/2022 2523/2023	NARENDRA DIXIT-MP	BAMADEV BARAL
94	WP(C)/2744/2023 2524/2023	PADMA CHARAN CHHOTRAY-MP	SURYAKANTA DASH
95	WP(C)/5716/2023 2525/2023	ASHOK KUMAR MEHER-MP	KSHIROD KUMAR SAHOO
96	WP(C)/4695/2023 2526/2023	PITABAS RATHA-MP	PRAFULLA KUMAR MOHAPATRA
97	WP(C)/5725/2023 2528/2023	MANU BHOI-MP	MANORANJAN PADHI
98	WP(C)/5748/2023 2529/2023	CH.PALLAVI PATRO-MP	M/S.SOUMYA MISHRA
99	WP(C)/8894/2018 2530/2023	SUDHIR KUMAR SAHOO-MP	SASWATI MOHAPATRA
100	WP(C)/5753/2023 2531/2023	BISWAJITA BEHERA-MP	AKSHAYA KUMAR PANDEY
101	WP(C)/5432/2023 2532/2023	MD. QAISER UZZAMAN-MP	BUDHADEV ROUSTRAY
102	WP(C)/5759/2023 2533/2023	M/S ODIVISSA, HEALTH RESEARCH PVT. LTD., BBSR-MP	BISWAJIT PASAYAT
103	WP(C)/3648/2023 2534/2023	M/S ODIVISSA, HEALTH RESEARCH PVT. LTD., BBSR-MP	BISWAJIT PASAYAT
104	WP(C)/3648/2023 2535/2023	SANDHYARANI MAHAPATRA-MP	CHINMAYA DASH
105	WP(C)/35846/2022 2536/2023	TRINATH PRADHANI-MP	JATESWAR NAYAK
106	WP(C)/5770/2023 2537/2023	DAMODAR SAHU-MP	JATESWAR NAYAK
107	WP(C)/5771/2023 2538/2023	DILLIP KUMAR NAYAK @ DEELIP NAYAK-MP	BRUNDABAN ROUT
108	WP(C)/5774/2023 2539/2023	CHITTARANJAN PATTANAIK-MP	AMIT KUMAR NATH
109	WP(C)/26814/2022 2540/2023	ALOK TRIPATHY-MP	AMIT KUMAR NATH
110	WP(C)/27581/2022 2541/2023	LABA GOUDA-MP	MANOJ KUMAR PATI
111	WP(C)/5778/2023 2542/2023	ABDUL SAJID-MP	UMA CHARAN MISHRA
112	WP(C)/5780/2023 2543/2023	SAMARENDRA DHAL-MP	BHABANI SANKAR TRIPATHY (1)
113	WP(C)/5781/2023 2544/2023	MAHESWAR NAIK-MP	LALIT MOHAN NANDA
114	WP(C)/5783/2023 2545/2023	INJIRAS TIRKY-MP	
115	WP(C)/4368/2022 2546/2023	RAMESH CHANDRA BHUYAN-MP	
116	WP(C)/31267/2022 2547/2023	KASTURI BEHERA-MP	ASHOK KUMAR SWAIN I
117	WP(C)/5792/2023 2548/2023	GEETA PANIGRAHI-MP	BIPLAB P.B. BAHALI
118	WP(C)/5794/2023 2549/2023	DR.SIDHARTHA PATTANAIK-MP	M/S.DEBI PRASAD DHAL
119	WP(C)/22099/2016 2550/2023	ASHISH KUMAR SWAIN-MP	SATYA RANJAN PATI
120	WP(C)/5797/2023 2552/2023	M/S PRASANNA KUMAR TRIPATHY, NAYAGARH-MP	BHABANI PRASAD MOHANTY
	WP(C)/5807/2023		

121	2553/2023 WP(C)/5807/2023	M/S PRASANNA KUMAR TRIPATHY, NAYAGARH-MP	BHABANI PRASAD MOHANTY
122	2554/2023 WP(C)/5808/2023	M/S NARENDRA KUMAR NAYAK, KORAPUT-MP	BHABANI PRASAD MOHANTY
123	2555/2023 WP(C)/5808/2023	M/S NARENDRA KUMAR NAYAK, KORAPUT-MP	BHABANI PRASAD MOHANTY
124	2556/2023 WP(C)/5584/2023	MANORANJAN BEHERA-MP	GOPAL KRUSHNA MOHANTY
125	2557/2023 WP(C)/5851/2023	NITYANANDA SWAIN-MP	BUDHIRAM DAS
126	2558/2023 WP(C)/5857/2023	M/S TRIMURTY TEXTILES, BERHAMPUR-MP	ANUP NARAYAN MOHANTY
127	2559/2023 WP(C)/5865/2023	BAIDHAR DASH-MP	AKSHAYA KUMAR PANDEY
128	2560/2023 WP(C)/23614/2021	ISWAR CHANDRA DAS-MP	
129	2561/2023 WP(C)/24139/2021	NAKULA CHARAN BEHERA-MP	
130	2562/2023 WP(C)/5872/2023	BIKALA BARIK-MP	JYOTSNARANI RATH
131	2563/2023 WP(C)/5878/2023	SAMBHU PRASAD DIP-MP	PRAFULLA KUMAR RATH
132	2564/2023 WP(C)/5879/2023	AMRITANSHU PRADHAN-MP	DURGESH NARAYAN RATH
133	2565/2023 WP(C)/5880/2023	DEVI NIVEDITA-MP	PRAFULLA KUMAR RATH
134	2566/2023 WP(C)/9840/2022	DAMBARUDHAR PARIDA-MP	KARTIK CHANDRA TRIPATHY
135	2567/2023 WP(C)/5886/2023	CHITRADA INDUSTRIAL TRAINING CENTRE, MAYURBHANJA-MP	ANANAS RANJAN DHAL
136	2568/2023 WP(C)/5891/2023	PRADEEPTA SARANGI-MP	SUDHIR KUMAR MALLICK
137	2569/2023 WP(C)/5908/2023	ROHINI PATRA-MP	JATESWAR NAYAK
138	2570/2023 WP(C)/5909/2023	ROYAL EDUCATIONAL AND RESEARCH SOCIETY, BERHAMPUR-MP	SIMPURABENA
139	2571/2023 WP(C)/5911/2023	KUNTA ESWAR RAO-MP	RABINDRANATH PRUSTY